GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE LOK SABHA UNSTARRED QUESTION NO. 814

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TO BE ANSWERED ON 07.02.2017

Lake Conservation

814. SHRI ARJUN LAL MEENA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government proposes to grant approval to the project reports worth Rs. 56.72 crore and Rs. 10.04 crore respectively for conservation and sustainable management of Udaisagar and Goverdhansagar lakes under the National Plan for Conservation of Aquatic Eco-systems; and
- (b) if so, the time by which the said projects are likely to be cleared?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ANIL MADHAV DAVE)

(a) & (b) The project proposals for conservation and sustainable management of Udaisagar lake as well as Goverdhan Sagar lake in Udaipur (Rajasthan) costing Rs.56.72 crore and Rs. 10.04 crore respectively were received from Rajasthan Government for financial assistance under the scheme of National Plan for Conservation of Aquatic Eco-systems (NPCA).

Proposals under NPCA are considered for financial assistance subject to their conformity with the scheme guidelines, pollution status, prioritization, appraisal by independent institutions and availability of Plan funds. As the project proposals for these lakes in Rajasthan were not found in conformity with the scheme guidelines of NPCA, they have been returned to the State Government for prioritization and revisit in the light of admissibility criteria contained in the scheme guidelines. Taking into account the increased devolution of funds to the States as per the recommendations of 14th Finance Commission, the State Government have also been advised to take up conservation of these lakes from their own budgetary resources.
